Requirement of chemical fertilizers in the country

Written Answers

1064. SHRI DEORAO PATIL: SHRI SHRIKANT VERM A:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the shortfall of chemical fertisers for agricultural purposes in the country at present; and

(b) the projected requirement of chemical fertilizers in the country by 1981?]

कृषि ग्रीर सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) :(क) कोई कमी नहीं है । ग्रावश्यकताग्रों की पूर्ति के लिये सभी प्रमुख उर्वरक ग्रर्थात् नाइट्रोजन, फास्फेट ग्रीर पोटाश, पूल तथा नान-पूल के स्रोतों से पर्याप्त माता में उपलब्ध है।

(ख) 1980 – 81 तक देश में उर्वरकों की अनुमानित प्रावश्यकता इस प्रकार है:----

(लाख टनों में)

एन			ł	42.20
पी		.•	•	13.00
के				7.36
एन पीके				62.56

tfTHE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Sir, there is no shortfall. Adequate quantities of fertilisers are available in the country for meeting the requirements tor all the major nutrients, namely, Nitrogen, Phosphate snd Potash from pool and non-pool sources combined together.

j [] English translation.

(b) The tentative projected requirement of fertilisers in the country by 1980-31 is as follows: ----

(In lakh tonnes)

Ν			42.20
Р			13.00
К			7.36
NPK			62.56]

1065. [Transferred to the 20th Dec ember, 1977.]

Orders to private presses for supply of printed forms to Government

1066. SHRI VITHAL GADGIL; Will the Minister of WORKS AND HOUS ING AND SUPPLY AND REHABILI TATION be pleased to state:

(a) whether it is a fact that Government are placing orders on certain private printing presses for the supply of printed forms and other printed material to Government;

(b) if so, what are the names of such presses which were given printing orders during the six months periods preceding and following the 1st April, 1977; and

(c) what are the reasons for giving Government printing work to private presses?

THE MINISTER. OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKER.): (a) Yes, Sir.

(b) The information is given in the statement.

(c) Farming out of printing jobs to private printing presses is resorted to only in exceptional circumstances when the Government of India Presses are preoccupied with the current and pending printing jobs and are unable to meet the delivery schedule fixed by the indenting Government Department.

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Statement

Names of presses who were given prin ting orders through the Dte. of Printing Priod from October, 1976 to March, 1977.

- 1. M/s Mahadev Book Binding House, 256, Hauz Quazi; Delhi.
- 2. M/s Chanab Book Binding House, 3351, Bazar Sitaram, Delhi.
- 3. M/s The Indian Press, Raja Park, Shakurbasti, Delhi.
- 4. M/s Shahdara Printing Press, K-18, Navin Shahdara, Delhi.
- 5. M/s Veena Printing Press, Ghat Road. Nagpur.
- 6. M/s Premier Industries, Bellur-math, Howrah.
- 7. M/s Veerendra Printers, 2216, Hardhian Singh Road, Karol Bagh, New Delhi.
- 8. M/s Teacher's Book Stall, Calcutta.
- 9. M/s Headway Lithographic Co., Calcutta.
- 10. M/s The Reliance Printing Works, Calcutta.
- 11. M/s Sri Chitragupta Press, Calcutta.
- 12. M/s Dass Press, Calcutta.

Period from April, 1977 to September, 1977

- 1. M/s Veerendra Printers, 2216, Hardhian Singh Road, New Delhi.
- 2. M/s Headway Lithographic Co., Calcutta.

3. M/s Sri Chitragupta Press, Calcutta.

- 4. M/s Teacher's Book Stall, Calcutta.
- 5. M/s A. T. Press, Calcutta.
- 6. M/s Dass Press, Calcutta.
- 7. M/s Globe Printers, Calcutta.
- 3. M/s The Reliance Printing Works. Calcutta.

to Questions

House rent allowance to employees on deputation to D.D.A. from C.P.W.D.

1067. SHRI RRASENJIT BARMAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE HABILITATION be pleased to state:

(a) whether it is a fact that the employees on deputation to D.D.A from the C.P.W.D. are entitled house rent allowance at the rate of 25 per cent of their pay as per the terms of their deputation, irrespective of their place of posting;

(b) whether it is also a fact that the house rent allowance in case of some such employees working in the Slum Wing of the D.D.A. has been re-duced to 15 per cent with effect from the 7th July, 1977 in contravention of the terms of such deputation;

(c) if so, what are the reasons therefor; and

(d) what action Government pro pose to take in the matter?

THE MINISTER OF WORKS AND AND RE-SUPPLY HOUSING AND HABILITATION (SHRI SIKANDAR BAKHT): (a) to (d) As per terms of deputation, officers of Central P.W.D. sent to the Delhi Development Authority are entitled to draw House Rent Allowance at the rate admissible to the employees of the Delhi Develop ment Authority. The rate of House Rent Allowance of the employees of DDA is 25 per cent of salary. However, in the Slum Wing, which has been transferred to the DDA from the Delhi Municipal Corporation, the rate of House Rent Allowance is 15 per cent of the salary of an employee.

Earlier, the deputationists working in the Slum Wing were getting 25 per cent House Rent Allowance on the analogy of the other employees of Delhi Development Authority; but with effect from 7th July. 1977, this baa been brought down to 15 per cent to bring it *at par* with o'heT employees working in the Slum Wing.